

[Shri Mohiuddin]

AII. AII have a reputation of their own in the world. They are well known for their service and efficiency. They are making very rapid progress (An Hon. Member: IAC is just the opposite). Similarly, the Indian Airlines Corporation are also making progress. The traffic is increasing at the rate of 10 per cent per annum. I am sure that in about four or five years time with the increase of traffic at the rate of about 10—12 per cent, and with the carrying into effect of the recommendations of the Whitcroft Committee, the losses now being incurred will be wiped out.

Mr. Deputy-Speaker: Shri Vajpayee

Shri Jangde (Bilaspur). Is there any chance of Madhya Pradesh being put on the air map of India?

Shri Mohiuddin: I am sure that it will be done very soon. Bhopal will be connected.

Mr. Deputy-Speaker: Now I suppose Shri Jangde need not have another opportunity to speak.

Shri Jangde: No, I want to speak.

श्री बाजपेयी (बलरामपुर) उपाध्यक्ष महोदय, मैं पोस्ट एंड टेलीग्राफ के सम्बन्ध में अपने विचार प्रकट करना चाहना हूँ। जो अनुदान की माँग इस सम्बन्ध में प्रकाशित की गई है, उसको देखने से पटली बात जो ध्यान में आती है वह यह है कि पोस्ट एंड टेलीग्राफ विभाग का सारा प्रशासन टूट रहा है।

उपाध्यक्ष महोदय, बाकी माननीय सदस्य कल के लिये उठा रखे।

15.30 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
FORTIETH REPORT

Mr. Deputy-Speaker: Now we take up Private Members' Business. Sardar Amar Singh Saigal.

Sardar A. S. Saigal (Janjgir): Sir, I beg to move:

"That this House agrees with the Fortieth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 1st April, 1959."

Mr. Deputy-Speaker: The question is:

"That this House agrees with the Fortieth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 1st April, 1959."

Shri D. C. Sharma (Gurdaspur): Sir, I want that the time . . .

Mr. Deputy-Speaker: That is not contained in this Report.

The motion was adopted.

15 31 hrs

PORT HAJ COMMITTEES
(AMENDMENT) BILL*

Shri A. K. Gopalan (Kasergod): Sir, I beg to move for leave to introduce a Bill further to amend the Port Haj Committees Act, 1932.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Port Haj Committees Act, 1932."

The motion was adopted.

Shri A. K. Gopalan: Sir, I introduce the Bill.